

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3035  
ANSWERED ON:19.08.2011  
SERVICE TAXES  
Viswanathan Shri P.

**Will the Minister of FINANCE be pleased to state:**

- (a) the items of services taxed by the Union Government during each of the last three years and current year;
- (b) the amount of revenue collected by the Government through the levy of Service Tax during the same period, region/zone-wise;
- (c) the service tax revenue targets fixed for the next three years; and
- (d) the steps taken to attain the fixed targets and to ensure transparency in the compliance of the service tax systems?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE SHRI S.S. PALANIMANICKAM

- (a) : Information provided in Annexure 'A' may be referred.
- (b) : Information provided in Annexure 'B' may be referred.
- (c) : Service tax revenue targets are fixed every year. Budget Estimate (BE) for 2011-12 i.e. the target for the current year is Rupees 82,000 Crore.
- (d) : A comprehensive action plan has been devised to attain the fixed target in service tax. The key components of the plan are, identification of missing tax payers and taking suitable action, revenue – oriented audit and investigations, quick disposal of pending adjudication by prioritizing high valued cases and close monitoring of the arrears. By redeployment, additional staff is being made available to the service tax field formations, to handle the increased work load. As regards transparency, increased use of automation, holding of public grievance committee meetings, active participation in events organized by important Chambers and publicity are some of the salient features.